COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9

**MEETING NO. 25125678824** 

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com

courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NO	TICE MISC. MATTERS			
18	W.P.(CRL)-2977/2024 CRL.M.A. 29659/2024	RAHUL DEV V/s STATE GNCT OF DELHI & ORS.	CHETAN BHARDWAJ	
		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)( KAPIL SHARMA	V/s STATE GNCT OF DELHI & ORS.  OTHER DETAILS OF ADVOCATES: CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(9557577927)(PETITIONER)	

W.P.(CRL) 3445/2023 FILED BY RAHUL DEV (DISPOSED
ON : 2023-12-22 )
W.P.(CRL) 3365/2023 FILED BY RAHUL DEV (DISPOSED
ON: 2023-11-16)
W.P.(CRL) 1012/2024 FILED BY RAHUL DEV (DISPOSED
ON: 2024-04-01)
W.P.(CRL) 1215/2024 FILED BY RAHUL DEV (DISPOSED
ON: 2024-04-26)
W.P.(CRL) 3329/2024 FILED BY RAHUL DEV (DISPOSED
ON: 2024-10-23)
P.SFIR NO. :(MAURYA ENCLAVE-303/2009)

COURT NO. 38

DIVISION BENCH-III

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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 $cmrajeev kumar. dhc@\,gov. in$ 

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
	FAO (COMM)-70/2025 CM APPL. 14071/2025 CM APPL. 14072/2025	M/S POLO MACHINERY PVT. LTD & ORS. V/s M/S S.E. INVESTMENT LIMITED & ANR.	MOHAMMED IKRAM	
		AAT(CHAMBERSOFAAT@GMAIL.COM)(0)		

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MS.JUSTICE REKHA PALLI
HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: "MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP

AT 03:30 P.M. EXCEPT FRIDAY."

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO :

anand.pinani@dhc.nic.in

dhc.court2102@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
16	RFA(COMM)-138/2025 CM APPL. 14073/2025 CM APPL. 14074/2025 CM APPL. 14075/2025 CM APPL. 14076/2025	WMG TECH PVT LTD V/s AWFIS SPACE SOLUTIONS PVT LTD	VARUN KATIYAR	
		OTHER DETAILS OF ADVOCATES: VERUM LEGAL(HELLO@VERUMLEGAL.COM)(9711084201)(PETITIONER) AWFIS(LEGAL@AWFIS.COM)(0)(RESPONDENT)		
17	MAT.APP.(F.C.)-98/2025 CM APPL. 13630/2025 CM APPL. 13631/2025	NTTESH ARORA V/s ISHA ARORA	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 04
DIVISION BENCH-VI
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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https://delhihighcourt.webex.com/join/dhcecourtvc5

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

# akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

# https://forms.gle/klo4ruPqPt5hgFQJ9

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM. Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MA	ATTERS & APPLICATIONS			
34	FAO(OS) (COMM)-40/2025 CM APPL. 14077/2025 CM APPL. 14078/2025 CM APPL. 14079/2025	PAWAN GUPTA AND ANR. V/s MITCON CREDENTIA TRUSTEESHIP SERVICES LIMITED AND ORS.	KARAN KHANNA	SUB TO OFF OBJ
		OTHER DETAILS OF ADVOCATES: KARAN KHANNA(HARSHIT@KHANDUJA.II MITCONINDIA(CS@MITCONINDIA OPPORTUNITES(CONTACT@LGOF- OPPORTUNITIES.COM)(0)(RESPON CONNECOR COM(ADMIN@CONNECOR.COM)(0)(RESPON)	.COM)(0)(RESPONDENT) IDENT) 0)(RESPONDENT)	

COURT NO. 51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH M	ATTERS & APPLICATIONS			
67	RC.REV82/2025 CM APPL. 13761/2025	ISHART JAHAN V/s SYED SHAH BADAR HUSSAN SABRI	GANESH MISHRA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: GANESH MISHRA (ADVOCATENIZAMI@GMAIL.COM)(9136273395)(RESPONDENT)		
FOR ADIV	IISSION	·		
68	RC.REV360/2015 CM APPL. 12831/2015	M/S FINE BOOT HOUSE & ORS V/s BISHAN NARAIN MEHRA	AMREEK SINGH, RITU GUPTA	
		OTHER DETAILS OF ADVOCATES:		
69	RC.REV212/2024 CM APPL. 44859/2024	MR AJAY GOYAL V/s MS KAPILA GUPTA AND ORS	JAYANT KUMAR	
		OTHER DETAILS OF ADVOCATES:  JAYANT  KUMAR(JAYANTKUMARR@GMAIL.COM)(9654425878)(PETITIONER)  ARUN(ADVARUN36@GMAIL.COM)(0)(RESPONDENT)		
70	RC.REV311/2024 CM APPL. 64579/2024	SUKHDEV @ SUKHDEV RAJ V/s ASHOK KUMAR	ROHIT GUPTA, ALOK SINHA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GAUTAM(SHIVLEGALDRISHTI@GMAIL.COM)(9599911797)(PETITIONER) ALOK SINHA(ADVOCATEALOKSINHA@GMAIL.COM)(9811969215)(RESPONDENT)		r)

COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA

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https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION ( 02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
RESH M	ATTERS & APPLICATIONS			
50	CM APPL. 13577/2025 In W.P.(C)-533/2025	ZULFIQAR AHMED V/s THE LT GOVERNOR DELHI AND ORS	MOHD RASHID, LAKSHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHD. RASHID(ADVOCATERASHID862@GMAIL.GOM, PARVINDER CHAUHAN, UNION CONTROL OF THE PROPERTY OF THE		
51	W.P.(C)-2793/2025	MUNI LAL & ORS. V/s UNION OF INDIA & ORS.	AMIT VERMA	
		OTHER DETAILS OF ADVOCATES: AMIT VERMA, AVDHESH SHARMA, AKSHAY ANAND(AMITVERMACHAMBER@GMAIL.COM)(9899129781)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-2891/2025	SAHIL JAIN V/s GOVT. OF NCT OF DELHI & ANR.	RAJAT JAIN	
		OTHER DETAILS OF ADVOCATES:  RAJAT JAIN(ADVRAJATJAIN@GMAIL.COM)(9818514477)(PETITIONER)  SANTOSH KUMAR TRIPATHI, COMM TPT,  CSDTIDC(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMTPT@NIC.IN,  CSDTIDC@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-2894/2025 CM APPL. 13755/2025	MUJEEB KHAN FOR AND ON BEHALF OF AFTAB KHAN MISSING V/s UNION OF INDIA & ORS.	ZEESHAN KHAN	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES:  ZEESHAN KHAN(ZEELEX09@GMAIL.COM)(8393958010)(PETITIONER)  UNION OF INDIA, JSCPG MHA, EAM, HC MALE(UOIDHC@GMAIL.COM, JSCPG-MHA@NIC.IN, EAM@MEA.GOV.IN, HC.MALE@GOV.IN)(1123384193)(RESPONDENT)		

NOTE: CAV.NO.95/2025 SHALL BE TAKEN UP WITH W.P.(C) 2923/2025 LISTED AT ITEM NO.39.

HIGH COURT OF DELHI 06.03.2025

REGISTRAR (LISTING)